

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b). 'Development of ferrous metallurgical industry' is mentioned in a general way as one of the projects among others for being financed under the 250 million Rouble credit. Specific projects in the metallurgical industry will have to be identified, formulated and negotiated for purposes of utilising the credit. In this context, setting up of an export oriented blast furnace complex in one of the port towns was mentioned to the Soviet technical delegation that visited our country in August-September, 1977. Secretary (Steel & Mines) also in his recent visit to USSR had some exploratory talks with the Soviet officials in this connection mainly to elicit Soviet reaction to such a proposal. Depending on Soviet Government's response, further details will have to be worked out and proposal formulated. It is premature to visualise at this stage the final outcome.

Problems of Workers of Dugda Coal Washery

701. SHRI A. K. ROY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether serious problems and sufferings of the workers in regard to manual unloading of raw coal wagons at Dugda Coal Washery regarding their permanent absorption are within his knowledge; and

(b) if so, the action taken by Government to solve these serious problems of the poor workers?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b). Presumably the reference is to the engagement of contract labour on the manual unloading of raw coal wagons in Dugda-II Coal Washery of Hindustan Steel Limited and the question of departmentalisation of this work. If so, this is a matter to be decided by the management of the

Company and it is already under their consideration in accordance with the overall policy of the Government on such matters.

Convention on industrial relation Policy

702. SHRI RAJ KESHAR SINGH: Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the Administrative Staff College of India, Hyderabad organised a three day convention on Industrial Relation Policy during the second week of August, 1977;

(b) the outlines of the recommendations and guidelines that emerged from the discussion in the areas of Trade Union Legislation, Industrial Disputes Legislation, workers participation in management, bonus and gratuity and labour welfare and social security; and

(c) how far the above recommendation are helpful in drafting a comprehensive labour legislation?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) (a) Yes, Sir.

(b) and (c). Recommendations received from various academic and professional organisations are given due consideration by the Government in framing policies.

डाक तार विभाग में हिन्दी अनुवादक

703. श्री सुब्रह्मण्य सिंह : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिन्दी अनुवादक से हिन्दी निदेशक तक के पद केवल डाक-तार निदेशालय, नई दिल्ली के लिए ही मंजूर किये गये हैं ;

(ख) यदि हाँ, तो देश के अन्य डाक-तार मंडलों के लिए हिन्दी अनुवादक और